

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1327

ANSWERED ON:08.12.2004

REGISTRATION OF CENTRAL RESEARCH ORGANISATIONS

Mehta Shri Alok Kumar;Paraste Shri Dalpat Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the norms for registration of the Central Research Organisations (CROs) by the DCGI ;
- (b) the names of CROs registered under the DCGI ;
- (c) the names of CROs headed by former WHO consultant at Delhi; and
- (d) the number of pending applications for registrations ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (d) There is no such term as Central Research Organization. However, the term CRO means Contract Research Organizations (CRO) and such contract research may involve drug development, pre-clinical and clinical studies etc. There is no provision under Drugs & Cosmetics Rules for Registration of CROs.